



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,3rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
48	WP(C)/767/2024 AT 10:30 AM	BHARAT SANCHAR NIGAM LIMITED AND ANR Versus BIDYADHAR TANTI AND 38 ORS	MR. A K BHATTACHARYYA, SR. ADV MR. R DE MR. D K BAGCHI MR D K BHATTACHARYYA	MR. M NATH, SR. ADV MR. D P BORAH(R-3,7,9,13,14, 15,19,22,24,26,36,37,38) MR. A BHATTACHARJEE(R-3,7,9, 13,14,15,19,22,24,26,36,37,38) MR U GHOSH(R-3,7,9,13,14,15, 19,22,24,26,36,37,38)
- FOR FRESH ADMISSION WITH STAY/BAIL -				
49	WA/303/2024 FIXED, CAVT./1361/2023	INDIAN BANK AND 2 ORS Versus HEM CHANDRA BHARALI AND 4 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
	WITH I.A.(Civil)/2658/2024 in WA/303/2024	INDIAN BANK AND 2 ORS Versus HEM CHANDRA BHARALI AND 4 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
50	WA/60/2024	INDIAN BANK AND 2 ORS. Versus GAJEN DAS AND 6 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR. S CHAKRABORTY MR. S CHAKRABORTY
	WITH I.A.(Civil)/506/2024 in WA/60/2024	INDIAN BANK AND 2 ORS. Versus GAJEN DAS AND 6 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR. S CHAKRABORTY MR. S CHAKRABORTY
51	WA/305/2024	INDIAN BANK AND 2 ORS. Versus AMARJIT KAPUR AND ANR.	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
	WITH I.A.(Civil)/2657/2024 in WA/305/2024	INDIAN BANK AND 2 ORS. Versus AMARJIT KAPUR AND ANR. B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR

52 [WA/308/2024](#)
B/O

MD ABUL HASEN
Versus
ABDUL AKHER ALI AND 9 ORS

MR. A SAYED
MR. S K TALUKDAR
MS. S T BOKTH

SC, ELEM. EDU
GA, ASSAM
SC, FINANCE

WITH
[I.A.\(Civil\)/2679/2024](#)
in WA/308/2024

MD ABUL HASEN
Versus
ABDUL AKHER ALI AND 9 ORS

MR. A SAYED
MR. S K TALUKDAR
MS. S T BOKTH

SC, ELEM. EDU
GA, ASSAM
SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 03/09/2024

-

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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18)	MR. V K CHOPRA	04-09-2024	To	09-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
20	Cont.Cas(C)/572/2022 B/O	PINKU DAS Versus DR. BIJOYA CHOUDHURY AND ANR.	MR M J QUADIR	
21	WP(C)/335/2024 B/O	PURNENDU SEKHAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
MOTION				
22	WP(C)/4479/2024 B/O	JAMIR UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. B RAHMAN	SC, ELEM. EDU GA, ASSAM
ADMISSION				
23	WP(C)/217/2024 FIXED	MANTU DEKA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	SC, ELEM. EDU
24	WITH WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
25	WITH WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
26	WITH WP(C)/7272/2022	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
27	WITH WP(C)/8211/2022	RANU DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU

28	WITH WP(C)/336/2023	MRIGEN BORBARUAH AND 2 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
29	WP(C)/2884/2024 FIXED	KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA	SC, HIGHER EDU MR. I H SAIKIA (R-4) MR. B BORAH (R-4) MR. K KALITA (R-4)
30	WITH WP(C)/1941/2024	THE GOVERNING BODY OF KHERAJKHAT COLLEGE Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB MS L HMAR	SC, HIGHER EDU
	WITH I.A.(Civil)/1811/2024 in WP(C)/1941/2024	DR. KALPANA GOSWAMI, Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA	SC, HIGHER EDU
		ORDERS		
31	I.A.(Civil)/2538/2024 FIXED in WP(C)/3137/2014	SMTI KARABI DAS Versus THE STATE OF ASSAM AND 3 ORS	MS N J BEGUM	SC, HIGHER EDU
	WITH WP(C)/3137/2014	SMTI KARABI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR N DUTTA MR. M BHAGABATI MSG BORA MR. N N B CHOUDHURY MR.U K NAIR MR. K H KHANDAKAR MS. M HAZARIKA MR. K M HASSAN MS N J BEGUM	MR.M K CHOUDHURY MS.B TALUKDAR MR T CHAKRABORTY (R-3,4) MR. D CHOUDHURY (R-3,4) MR.A BORGHAIN SC, EDU MR.S BORTHAKUR
	WITH I.A.(Civil)/1824/2017 in WP(C)/3137/2014	SMTI KARABI DAS Versus THE STATE OF ASSAM AND 3 ORS	MSG BORA MR.U K NAIR	MR.M K CHOUDHURY MS.B TALUKDAR SC, EDU MR.A BORGHAIN MR.S BORTHAKUR
	WITH I.A.(Civil)/639/2022 in WP(C)/3137/2014	SMTI KARABI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M BHAGABATI MS.B TALUKDAR	MR. S BORTHAKUR SC, EDU
	WITH I.A.(Civil)/1350/2022 in WP(C)/3137/2014	KARABI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M BHAGABATI MR. U K NAIR MS.B TALUKDAR	SC, HIGHER EDU MR.S BORTHAKUR
32	WITH WP(C)/3135/2014	SMTI GEETILEKHA DEVI Versus THE STATE OF ASSAM and 3 ORS	MR N DUTTA MR. M BHAGABATI MSG BORA MR. N N B CHOUDHURY MR.U K NAIR MS. M HAZARIKA	MR.M K CHOUDHURY MS.B TALUKDAR MR T CHAKRABORTY (R-3,4) MR. D CHOUDHURY (R-3,4) MR.S BORTHAKUR MR.A BORGHAIN SC, EDU
	WITH I.A.(Civil)/1823/2017 in WP(C)/3135/2014	SMTI GEETILEKHA DEVI Versus THE STATE OF ASSAM and 3 ORS	MSG BORA MR.U K NAIR	MR.M K CHOUDHURY MS.B TALUKDAR SC, EDU MR.S BORTHAKUR MR.A BORGHAIN

33	WITH WP(C)/3136/2014	SMTI TULIKA CHOWDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR N DUTTA MR. M BHAGABATI MSG BORA MR. N N B CHOUDHURY MR.U K NAIR MR. K H KHANDAKAR MS. M HAZARIKA MR. K M HASSAN MS N J BEGUM	MR.M K CHOUDHURY MR. A CHAMUAH (SC, UGC, R-5) MS.B TALUKDAR MR T CHAKRABORTY (R- 3,4) MR. D CHOUDHURY (R-3,4) MR.A BORGHAIN MR.S BORTHAKUR SC, EDU
	WITH I.A.(Civil)/1822/2017 in WP(C)/3136/2014	SMTI TULIKA CHOWDHURY Versus THE STATE OF ASSAM AND 3 ORS	MSG BORA MR.U K NAIR	MR.M K CHOUDHURY MS.B TALUKDAR SC, EDU MR.A BORGHAIN MR.S BORTHAKUR
34	I.A.(Civil)/2552/2024 B/O in WP(C)/536/2020	SANJIB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. S DUTTA	GA, ASSAM MR. N BORAH (R6) MR. K GOGOI, SC, HIGHER EDU DEPTT.(R-1,2) SC, SEC. EDU.
	WITH WP(C)/536/2020	SANJIB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. S DUTTA	GA, ASSAM MR. N BORAH (R6) MR. K GOGOI, SC, HIGHER EDU DEPTT.(R-1,2) SC, EDU

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
30	Bail Appln./2261/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD NAZIM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
ORDERS				
31	I.A.(CrI.)/683/2022 WITH OFFICE NOTE, LCR 5 FILES, FIXED in CrI.A./287/2022 WITH CrI.A./287/2022	SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR D GOGOI(AMICUS CURIAE FOR R-2) PP, ASSAM
32	CrI.A./90/2024 WITH OFFICE NOTE, LCR 5 FILES, FIXED WITH I.A.(CrI.)/305/2024 in CrI.A./90/2024	SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR D GOGOI(AMICUS CURIAE FOR R-2) PP, ASSAM
32	CrI.A./90/2024 WITH OFFICE NOTE, LCR 5 FILES, FIXED WITH I.A.(CrI.)/305/2024 in CrI.A./90/2024	MIZANUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN	PP, ASSAM
32	CrI.A./90/2024 WITH OFFICE NOTE, LCR 5 FILES, FIXED WITH I.A.(CrI.)/305/2024 in CrI.A./90/2024	MIZANUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN	PP, ASSAM
HEARING				
33	CrI.A./359/2023 WITH OFFICE NOTE, LCR 5 FILES, FIXED	MD. AL ISLAM @ ALI ISLAM AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
23	WP(C)/4474/2024 B/O	KULEN CHANDRA DAS (KAIBORTA) Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 3 ORS	MR. B K DAS MR H P GUWALA H P NEOG	SC, AFDC

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
23	RSA/182/2009 WITH LCR, B/O	SRI NIKHIL MANDAL and 6 ORS Versus SRI GOPICHAND SAHABADI and 2 ORS	DR.B AHMED MRH I CHOUDHURY MR.N DHAR MR.N HAQUE MR.S K DEORI MRK UDDIN MR.A RAHMAN	MR.N SARKAR MR.N N JHA
ADMISSION				
24	WP(C)/1598/2024 FIXED	DR. JAYANTA KUMAR DAS AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, HIGHER EDU SC, FINANCE
HEARING				
25	RFA/82/2018 CAVT. NO.0591/2018 WITH LCR, FIXED	SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND 2 ORS	MR D TALUKDAR MR K K BARUAH	MR. S K GOSWAMI (r-1 to 3) MR. R SHARMA MR. H C SARMA (r-1 to 3) MR H DEKA MS F BEGUM (R1-R3) MD A S ALI (R1-R3) FOR CAVEATOR MR. J OJAH (R1-R3)
	WITH I.A.(Civil)/107/2024 in RFA/82/2018	PULIN MIKIR AND 2 ORS Versus NALIN MIKIR AND 7 ORS	MR. H C SARMA MR. H C SARMA	MR D TALUKDAR

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
54	Bail Appln./2249/2024 FIXED	SHAHIN SHAH ALOM AND ANR Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. M AHMED MS S AHMED	PP, ASSAM
55	WITH Bail Appln./2405/2024	MOHD ADIL MOHD SHAFI SHAIKH AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. A I ALI MR. P DAS	PP, ASSAM
56	Bail Appln./2360/2024 FIXED	RANJIT CHANDA AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
BAIL HEARING				
57	AB/2059/2024 (AT 3:00 PM), FIXED	HAKIM UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
58	WITH Bail Appln./2317/2024	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. S K M ALOMGIR MR A ISLAM	MR F HAQUE (R-3) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/09/2024

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18)	MR. V K CHOPRA	04-09-2024	To	09-09-2024



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2:00 PM to 4:45 PM

[For Tuesday,3rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
29	WP(C)/4475/2024 B/O	RAMAKANTA DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR. N MAHAJAN MR. R A PRAMANIK MR. H NATH	GA, ASSAM SC, FOREST SC, REVENUE
30	WP(C)/4477/2024 B/O	SUMAN CHETIA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM MR. J P MORE
ADMISSION				
31	WP(C)/1794/2024 B/O	NABA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	SC, PWD SC, EDU
ORDERS				
32	WP(C)/3880/2024 FIXED	RASHTRIYA GRAMIN VIKAS NIDHI (RGVN) Versus UNION OF INDIA AND 8 ORS	MR. B J TALUKDAR MS. S SARMA MR. A. K. SARMA J A MONDAL	MR. S SARMA(R-2, 4) MR. A K SAHEWALLA(R-9) MR D K MEDHI(R-2, 4) P BORUAH(R-2, 4) MR. W SHARMA(R-9) MR D GOSWAMI(R-9) A GAUTAM(R-2, 4) MR P GOGOI(R-9) MR. C TALUKDAR(R-2, 4) DY.S.G.I. SC, I C I C I BANK SC, SBI
HEARING				
33	Crl.A./149/2005 PART-HEARD, BY SLIP	PRANA RANJAN BHATTACHARJEE Versus CBI	MR. A K PURKAYASTHA MR. R C PAUL	SC, CBI
34	WITH Crl.A./175/2005	MRITUNJOY GHOSE Versus C B I	H DEKA MR. K P PATHAK(AMICUS CURIAE) N CHAKRABORTY	MR.K DAS SC. C.B.I.

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LEAVE NOTE OF ADVOCATES FOR 03/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
50	Bail Appln./2385/2024 B/O	RUPOJOY REANG Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
MOTION (BA)				
51	Bail Appln./2651/2024 B/O	SAIDUR ROHMAN MAZUMDER @ SAIDUL RAHMAN MAZUMDER Versus THE STATE OF ASSAM,	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
BAIL HEARING (BA)				
52	Bail Appln./2378/2024 WITH OFFICE NOTE, FIXED	ABDUL KADIR LASKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
53	Bail Appln./2383/2024 FIXED	MD. IBRAHIM ALI Versus THE STATE OF ASSAM AND ANR	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
ORDERS				
54	Crl.A./335/2019 WITH OFFICE NOTE, LCR 5 FILES, FIXED	SRI SIBINASH BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MR. P S BISWAS MS S SENGUPTA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
16	CRP/89/2024 B/O	BARNALI PATHAK Versus KAUSTAV KRISHNA BHUYAN	MR M HASSAN MR M BARMAN	
17	CRP(IO)/327/2024 B/O	BHARAT ROUTH AND 5 ORS. Versus MADAN ROUTH AND ANR	MR. P K ROYCHOUDHURY G UDDIN MR H I CHOUDHURY P ADHIKARI H YEASMIN	
BAIL HEARING (BA)				
18	Bail Appln./2159/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FAYSOL AHMED @ RUBEL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
ORDERS				
19	I.A.(Civil)/2633/2024 WITH LCR, B/O in RSA/188/2010 WITH RSA/188/2010	ON THE DEATH OF MINTU DAS, Versus MUSSTT. ALIYA BEGUM LASKAR and 7 ORS BIPLAB DAS and ANR Versus MUSSTT. ALIYA BEGUM LASKAR and 7 ORS	MR. M H RAJBARBHUIYAN MR. M H RAJBARBHUIYAN MS.R CHETRI MD.M H RAJBARBHUIYAN MR.R DEV MS.R CHETRI	MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MR.A A R KARIM

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
55	AB/2332/2024 B/O	RABBANI ALI @ RABBANI SK AND 2 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
ADMISSION				
56	Crl.Pet./1404/2023 B/O	SUDIP SAHA Versus THE STATE OF ASSAM AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER MR M ISLAM	MS. S DAS (R-2) PP, ASSAM
BAIL HEARING (BA)				
57	Bail Appln./2489/2024 BY SLIP	IMDADUL HOQUE @ MD INTAJUL ALI Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR. R I DEWAN MD. S ALI	PP, ASSAM
ORDERS				
58	I.A.(Crl.)/741/2023 WITH LCR 5 FILES, FIXED in Crl.A./307/2023	BIPUL SARKAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
WITH				
	Crl.A./307/2023	BIPUL SARKAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM

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